

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2015
CA No.

CORAM:


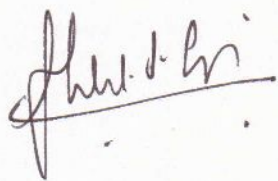

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE PARTIES: M/s. Shadaab Ahmed Shabbir Pvt. Ltd.
V/s.
M/s. Damask Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Shailendra Singh a/w Abhinav Chandrachud for	Advocate for Proposed- Respondent No 4 & 5 in Comp. Application & for Respondent No 1 in C.P 13/2015	
	Shadaab Patel	Petitioner in Person.	
	Counsel Kunal Dwarkadas. a/w. Adv. Amit Karki. 1/b. Little & Co.	For Respondent Nos. Order 2 & 3,	

CP. No. 10 to 13/397-398/NCLT/MB/MAH/2015

Pleadings having not been completed, at request of the Petitioner, list

this matter on 21st September, 2016.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 19th August, 2016.